GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1382 TO BE ANSWERED ON 28.07.2022

SAFETY OF MINE WORKERS

1382. SHRI DEREK O' BRIEN:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of injuries at mining sites in each state in the last 5 years;
- (b) the number of deaths at mining sites in each state in the last 5 years;
- (c)the quantum of payments of ex-gratia and other compensation means for mining accidents in each State in the last 5 years; and
- (d)the details of measures taken to improve the safety of mines across India?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a) & (b): The State-wise details of number of injuries and deaths at mining sites during the last five years is annexed.
- (c): The compensation to the workers in the mines for injuries and deaths is provided by the respective mine management as per the provisions of the Workmen Compensation Act, 1923.
- (d): Following steps have been taken under the Mines Act, 1952 and rules and regulations framed thereunder to improve the safety of mines across the country:

Contd..2/-

- (i) Legislative measures:
- (a) Enquiry into the accident and dangerous occurrences to ascertain the cause and circumstances that led to the accident and suggests suitable remedial measures to the mine management.
- (b) Inspection of the mines: Temporary stoppages of a mine or part thereof; serving the Improvement Notices & Prohibitory Orders to rectify the contraventions of statute observed during the course of inspections.
- (ii) Developmental measures such as standard setting, adopting various recommendations of the ILO Conventions,
- (iii) Promotional measures such as holding National Conferences on Safety in mines, conducting National Safety Awards (Mines), imparting Vocational Training and Other Training, Observance of Safety Weeks and Safety Campaigns, Holding Rescue Competition, promoting participation of worker in safety management, awareness and information dissemination.
- (iv) Technical measures such as Introduction of Risk Assessment Techniques and preparation of Safety Management Plan aimed at mitigation of risks and to ensure safety of workmen, introduction of standard operating procedures to avoid unsafe practices in mines, issuing guidelines for safe operations from time to time.

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Annexure referred to in reply of part (a) & (b) of Rajya Sabha Unstarred Question No. 1382 for 28.07.2022 regarding safety of mine workers.

The state-wise details of number of the injuries and the deaths at mining sites during the last five years and current years (upto 30^{th} June, 2022) are as under:

State	2017		2018		2019		2020		2021	
	Injured	Killed								
Andhra			3	10	2	7	3	5	3	16
Pradesh	0	16								
Assam	9	0	2	2	7	0	2	4	0	2
Chhattisgarh	18	7	13	15	15	9	7	13	11	6
Goa	0	1	-	-	-	-	-	-	-	-
Gujarat	5	1	1	2	2	9	3	2	2	3
Haryana	0	1	-	-	0	1	0	1	-	-
Jharkhand	15	14	23	23	16	17	19	16	20	11
Karnataka	1	5	4	3	6	4	2	2	7	4
Kerala	2	0	1	1	-	-	0	3	-	-
Madhya			20	12	10	9	8	7	20	9
Pradesh	12	9								
Maharashtra	9	6	12	3	13	5	4	6	6	4
Odisha	4	9	8	9	8	12	5	9	14	6
Rajasthan	3	24	9	19	32	9	10	7	18	10
Tamil Nadu	4	10	0	1	1	4	2	4	2	3
Telangana	225	14	209	10	144	11	87	12	129	13
Uttar Pradesh	1	1	1	2	4	4	5	5	3	3
West Bengal	7	11	9	2	15	8	14	6	12	11
Himachal			-	-	0	1	-	-	-	-
Pradesh	-	-								
Bihar	-	-	-	-	-	-	1	1	-	-
Total	315	129	315	114	275	110	172	103	247	101
